

pollution of rivers. To address this problem, setting up of electric crematoria, under the National River Conservation Plan (NRCP) is sanctioned by the Ministry based on proposals received from the State Governments.

Central Government has so far sanctioned 48 schemes of electric crematoria at a total sanctioned cost of Rs. 34.74 crore under the completed Ganga Action Plan Phase-I and the ongoing NRCP. These include 42 schemes along Ganga in the States of Uttarakhand, U.P., Bihar and West Bengal, 2 schemes along Yamuna in Delhi, 1 scheme along Sabarmati in Gujarat, 1 scheme along Khan in Madhya Pradesh and 2 schemes along Subarnarekha in Jharkhand. 38 of these schemes have been completed and 9 are under implementation. The remaining one scheme along Subarnarekha in Jharkhand has not been taken up as a crematorium has been constructed by the State Government. Expenditure of Rs.19.28 lakhs in 2006-2007, Rs.46.54 lakhs in 2007-2008, Rs. 95.73 lakhs in year 2008-2009 and Rs. 26.47 lakhs in 2009-2010 (till June 2009) has been incurred on the schemes of electric crematoria along the river Ganga. The sanctioned schemes along other rivers had been completed earlier.

Slaughter house discharging waste into Ganga in Meerut

†3209. SHRI VEER PAL SINGH YADAV: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is aware that the wastage generated in the slaughter house in Meerut district in Uttar Pradesh is being discharged into drains which is finally carried away and dumped into Ganga river;

(b) if so, the concrete steps being taken to check it; and

(c) the action being taken against the guilty persons?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) No such incidence has been reported.

(b) and (c) Question does not arise.

Emission of CO₂

3210. SHRIMATI HEMA MALINI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government is contemplating to restrict the use of private cars in the capital, in order to cut the emission of CO₂;

(b) whether Government is also considering to impose congestion tax;

(c) if so, whether it would be proper to introduce quality transport system in the capital; and

(d) the reaction of Government on the above?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) There is no proposal under consideration by the

†Original notice of the question was received in Hindi.